

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/91/2024 in Company Petition IB/177/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Bank of Baroda
NAME OF THE RESPONDENT(S)	Mr. T. Subbarami Reddy
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mr. Bendi Raviteja for the Petitioner.

Ld. Counsel Mr. Narender Naik for the Respondent.

Mr. Harish Kant Kaushik, RP.

Last opportunity is granted for filing of objections to the RP report. **Matter is adjourned to 04.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)